

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 277/221,222,241,242,246/2018

MA 222, 220, 246, 247, 250, 282, 311, 308/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Union of India, MCA

Vs

Gitanjali Gems Ltd. & Ors.

Section 221, 222, 241, 242, 246 of the Companies Act, 2013.

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**ORDER**

23. **MA 222, 220, 246, 247, 250, 282, 311, 308/2018 in CP 277/221, 222, 241, 242, 246/2018**

On having the applicant in MA 222/2018 reported that the Petitioner not filed any progress report as directed by this Bench till date despite that order was passed on 18.5.2018, the Joint Director Mr. R. K. Tiwari appearing on behalf of the Petitioner herein has undertaken to file progress report within one week hereof. In view of the same, list this matter on 21.8.2018 for filing progress report by the Petitioner.

List this matter on 21.8.2018.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)